

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH.
O.A. 276 of 1996

Present : Hon'ble Dr. B.C.Sarma, Member (A)
Hon'ble Mr. D. Purkayastha, Member (J)

SMT. IRA DUTTA

Vs.

1. Union of India, through the
Secretary, Min. of Home Affairs,
Central Secretariat, New Delhi.

2. Director General of Civil
Defence, Min. of Home Affairs,
Indian Express Building,
Bahadur Sah Zafar Marg,
New Delhi - 110 002.

3. Deputy Commandant, Mobile
Civil Emergency Force, Min of
Home Affairs, 58/1, Kankurgachi
2nd Lane, Calcutta - 700 054.

... Respondents.

For applicant : Mr. P.K.Munshi, Counsel.

For respondents: Ms. K. Banerjee, Counsel.

Heard on: 4.3.97 :: Ordered on : 4.3.97.

O R D E R

B.C.Sarma, AM

This application was filed by the applicant for issue of a direction on the respondents for payment of interest on the delayed payment of Group Insurance money. When the hearing of the matter was taken up, Mr. P.K.Munshi, 1d. counsel for the applicant, submitted that the grievance of the applicant has already been met. We have also heard the submission of the learned counsel for the respondents. In view of the above submission, the application is disposed of accordingly without passing any order as regards costs.

(D. Purkayastha)

MEMBER(J)


(B.C.Sarma)

MEMBER(A)